

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
STERLING HEALTHCARE LIMITED OPERATING IN CONTRACT
MANUFACTURING OF PHARMACEUTICAL PRODUCTS AT URSE VILLAGE
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	STERLING HEALTHCARE LIMITED U85110MH2007PLC171223
2.	Address of the registered office	43, Atlanta, Nariman Point, Mumbai - 400021.
	Plant (Factory) address for Correspondence	Gat No. 396, Village Urse, Talegaon Toll Plaza, Mumbai – Pune Expressway, Maval, Talegaon Dabhade, Maharashtra, 410506
3.	URL of website	https://www.sterling-healthcare.in/
4.	Details of place where majority of fixed assets are located	URSE, Pune Maharashtra as per address mentioned in point 2.
5.	Installed capacity of main products/ services	2400 million units excluding capsule (576 million units)
6.	Quantity and value of main products/ services sold in last	Value 11.07 crs (unaudited provisional)
7.	Number of employees/ workmen	115
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought from RP by emailing at cirpsterling1@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought from RP by emailing at cirpsterling1@gmail.com
10.	Last date for receipt of expression of interest	20 th February, 2024
11.	Date of issue of provisional list of prospective resolution applicants	1 st March, 2024
12.	Last date for submission of objections to provisional list	6 th March, 2024
13.	Process email id to submit EOI	cirpsterling1@gmail.com

SD/-

Dhiren S Shah
IBBI/IPA-001/IP-P00220/2017-18/10419
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For Sterling Healthcare Limited
5th February 2024, Mumbai